

EIGHTEENTH REPORT
(Second Lok Sabha)

1. the Chairman of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee, present this their Eighteenth Report.

2. The Committee held its sitting on the 24th February, 1960. The Committee considered applications for leave of absence from nine members. The recommendation of the Committee with respect to each application is given below :

3. Shri Chowkhamoon Gohain: The member has not been attending the sittings of the House since the 4th May, 1959 and has thus completed 60 days of absence on the 28th November, 1959. On the 21st December, 1959, he sent in an application for leave of absence stating that he was required to participate in the planning of the various developmental activities in his constituency and that he was also required to undertake tours in N.E.F.A. which is a far flung and difficult hill area. The Committee recommend that the absence of the member for a period of 83 days (i.e. up to the 21st December, 1959, the date of his application) may be condoned.

4. Shri V.N. Swami: The member has applied for leave of absence from the 1st December, 1959 to the end of the Ninth Session on account of the illness of his wife. The total period of absence of the member from the 1st December to the 22nd December, 1959, amounted to 22 days. The Committee recommend that leave may be granted to the member for this period.

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5. Her Highness Maharani Vijaya Raje Scindia of Gwalior:

The member has applied for leave of absence for the entire period of the Ninth Session (16th November to 22nd December, 1959) on the ground of her illness. The Committee recommend that the member may be granted leave for this period of 37 days.

6. Shri M.V. Krishna Rao: The member has applied for leave of absence from the 16th November to the 17th December, 1959 as he was engaged in connection with panchayat elections in his constituency. The Committee recommend that leave may be granted to the member for this period of 22 days.

7. Shri Balvantray Gopaljee Mehta: The member has applied for leave of absence for the entire period of the Tenth Session (8th February to 29th April, 1960) on account of his illness. The total period of absence of the member from the 8th February to the 29th April, 1960 amounts to 82 days. The Committee recommend that leave may be granted to the member for 59 days in the first instance i.e. up to the 6th April, 1960.

8. Shri Narasingha Malla Deb: The member has applied for leave of absence from the 8th February to the 15th March, 1960 on account of the illness of his mother. The Committee recommend that leave may be granted to the member for this period of 37 days.

9. Shri B. Pocker: The member has applied for leave of absence from the 8th February to the 29th February, 1960 on the ground of his illness. The Committee recommend that leave may be granted to the member for this period of 22 days.

10. Shrimati Ila Palchoudhuri: The member has applied for leave of absence from the 8th February to the 7th March, 1960 on the ground of her illness. The Committee recommend that leave may be granted to the member for this period of 29 days.

11. Shri U. Muthuramalinga Thevar: The member has applied for leave of absence for the entire period of the Tenth Session (8th February to 29th April, 1960) on the ground of his illness. The total period of absence of the member from the 8th February to the 29th April, 1960 amounts to 82 days. The Committee recommend that leave may be granted to the member for 59 days in the first instance i.e. up to the 6th April, 1960.

12. A statement showing names of members who have been continuously absent from the sittings of the House for 15 days or more during the Ninth Session is laid on the Table.

NEW DELHI,

The 24th February, 1960.

MULCHAND DUBE

Chairman